

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 57/(MAH)/2014
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Shri Jackie Kakubhai Shroff
V/s.
M/s. Atlas Equifin Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1

~~ADV. MANI~~

ADVOCATE RAHUL
CHITNIS

1/b

ADV. MANGESH BHENDE

ADV. FOR
PETITIONER



2

~~Adv~~ Amir Ali

Sheikh 1/b

T.V. Merchant & Co

Adv.
for the
Respondents.
1 & 2



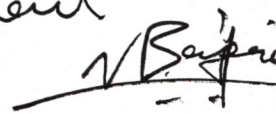
3.

Varbhav P. Bajpai

i/b. Pramod
Bajpai

Bajpai & Asso.

Adv for
Respondent
3 to 8.



Order

TCP No. 57/397-398/NCLT/MB/MAH/2014

At request of the parties, time for compliance is hereby extended up to 18.4.2017.

List this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)